

**→ NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|--|---------|---|
| CP 209/15 | TP 29/17 | For filing objections on behalf of R-2. | 433(e) | Ardtk International Business Ltd. Vs Nithyashree Exports Pvt. Ltd., & Others. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1. Shreyas A
9036118414
for VGB Associates

Petitioner

Shreyas

ORDER

Counsel for petitioner is present. He is directed to take step against R1. He is also directed to furnish correct addresses of R3 and R4 and they are called as absent. Counsel for Respondent is absent. He has not filed memo for deleting R2. List it on 15/12/2017.

Ashok
Member (T)

Murali
Member (J)